

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV – Special Bench**

25. **IA-337/2024, IA-1427/2021, IA-198/2024  
in C.P.(IB)/3176(MB)/2019**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

MS. LAKSHMI GURUNG  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.04.2024**

NAME OF THE PARTIES: Noble Co-operative Bank Ltd.  
Vs.  
Independent Tv Ltd.

SECTION: 7, 60(5), 66(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

**ORDER**

1. Mr. Abhishek Anand i/b Shankari Mishra a/w Mr. Maulik Chokshi, Ld. Counsel for the Applicant in IA-337/2024 and IA-1427/2021 present. Mr. Akshay Petkar, Ld. Counsel for Liquidator present (VC). Mr. Subir Kumar a/w Adv. Satyaprakash Sharma and Adv. Disha Sharma, Ld. Counsel for Respondent No.1 in IA/198/2024 present (VC). Mr. Ashwin Umrikar i/b Khare Legal Chambers, Ld. Counsel for the Respondent in IA-337/2024 present. Adv. Garima Raisinghani, Ld. Counsel for the Respondent-9 and 10 in I.A. 337/2024 present (VC).
2. List this matter before regular Bench on **07.05.2024**.

Sd/-  
**ANU JAGMOHAN SINGH**  
Member (Technical)

Sd/-  
**LAKSHMI GURUNG**  
Member (Judicial)